Notification of the Ministry of Urban employment and Poverty Alleviation

. THE MINISTER OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION AND MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUKHDEV SINGH DHINDSA) : Sir, I lay on the Table under Section 31 of the Lakshadweep Building Development Board Regulation, 1997, a copy (in English and Hindi) of the Ministry of Urban Employment & Poverty Alleviation Notification F.No. W(XV)/Se/84.Vol.III (3) dated 21.2.2000 publishing the Lakshadweep Building Development Board (Finance and Accounts) Rules, 2000. [Placed in Library *See* No. L.T 1951/00]

Memorandum of Understanding (2000-20001) between GOI and Neyveli Lignite Corporation Ltd

THE MINISTER OF POWER AND MINISTER OF MINES AND MINERALS (SHRI P. R. KUMARAMANGALAM) : Sir, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Mines and Minerals, Department of Coal) and the Neyveli Lignite Corporation Limited for the year 2000-2001. [Placed in Library *See* No. L.T 2023/00]

Supplementary memorandum of ATR of Jain Commission of inquiry into Fire incident at Visakh Refinery

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): Sir, On behalf of SHRI RAM NAIK, I lay on the Table, under sub-section (4) of section 3 cf the Commission of Inquiry Act, 1952, a copy (in English and Hindi) of the Supplementary Memorandum of Action Taken on the Report of the Justice S.C. Jain Commission of Inquiry into the ^rve incident at HPCL Visakh Refinery. [Placed in Library *See* No. L.T 2024/00]

- I. Reports and Accounts (1998-99) of various Health Institutes and related papers
- II. Memorandum of Understanding (2000-2001) between GOI and the Hopital Services consultancy Corporation Ltd

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